

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1358
(To be answered on the 9th February 2023)**

DRONE COMPONENTS

1358. DR. AMAR SINGH

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that the country lacks the network of companies required to manufacture all of the components of the drone and if so, the details thereof; and**
- (b) whether the Government proposes to take any corrective steps keeping in mind that as of today, many components, including batteries, motors, and flight controls are being imported and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (b) Some drone components including multi-use parts like BLDC motors, sensors, PCBs, wires, batteries, carbon fibre sheets and various forms of plastic are imported across multiple industries including drone industry. Central Government has launched the Production Linked Incentive (PLI) Scheme for Drone and Drone Components with an objective to incentivize manufacturing of drones and drone components in India so as to make them self-sustaining and globally competitive. The Scheme envisages a total incentive of Rupees 120 crore and has been approved for three financial years from FY 2021-22 to FY 2023-24.

The Government has notified the liberalised Drone Rules, PLI Scheme and Drone import policy. With these measures, drone industry will get a boost and it is estimated that the annual sales turnover of the Indian drone manufacturing industry may grow from approximately INR 60 crore in 2020-21 to approximately INR 900 crore by 2024-25. Till date, 6443 drones have been registered with a Unique Identification Number and 11 manufacturers have been issued with a Type Certificate.
